

आयकर अपीलीय अधिकरण, चण्डीगढ़ न्यायपीठ "बी", चण्डीगढ़
IN THE INCOME TAX APPELLATE TRIBUNAL, CHANDIGARH BENCH "B", CHANDIGARH

श्री एन.के.सैनी, उपाध्यक्ष एवं श्री संजय गर्ग, न्यायिक सदस्य
BEFORE: SHRI. N.K.SAINI, VP & SHRI , SANJAY GARG, JM

आयकर अपील सं./ ITA NO. 1495/Chd/2017

निर्धारण वर्ष / Assessment Year : 2014-15

M/s Prime Traders, Street No. 4, Dhillon Nagar, Bajja Khana Road, Barnala	बनाम	The Pr. CIT Patiala
स्थायी लेखा सं./PAN NO: AA0FP6175D		
अपीलार्थी/Appellant		प्रत्यर्थी/Respondent

निर्धारित की ओर से/Assessee by : Shri Sudhir Sehgal, Advocate

राजस्व की ओर से/ Revenue by : Shri Krishan Kumar, CIT DR

सुनवाई की तारीख/Date of Hearing : 26/08/2019

उद्घोषणा की तारीख/Date of Pronouncement : 26/08/2019

आदेश/Order

PER N.K. SAINI, VICE PRESIDENT

This is an appeal by the Assessee against the order dt. 19/07/2017 of Ld. Pr. CIT, Patiala.

2. During the course of hearing the Ld. Counsel for the Assessee submitted that he has instructions to withdraw this appeal and gave in writing as under:

" The appeal is withdrawn"

Sd/-
Sudhir Sehgal
Dt: 26/08/2019

3. In view of the above, the appeal of the assessee is dismissed as withdrawn.

4. In the result, appeal of the assessee is dismissed.

(Order pronounced in the open Court on 26/08/2019)

Sd/-
संजय गर्ग
(SANJAY GARG)
न्यायिक सदस्य/ Judicial Member
AG
Date: 26/08/2019

Sd/-
एन.के.सैनी,
(N.K. SAINI)
उपाध्यक्ष / VICE PRESIDENT

आदेश की प्रतिलिपि अग्रेषित/ Copy of the order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकर आयुक्त/ CIT
4. आयकर आयुक्त (अपील)/ The CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय आधिकरण, चण्डीगढ़/ DR, ITAT, CHANDIGARH
6. गार्ड फाईल/ Guard File

आदेशानुसार/ By order,
सहायक पंजीकार/ Assistant Registrar